

मिण्टो रोड, नई दिल्ली को मान्यता न दिए जाने के क्या कारण हैं जब कि उसके सदस्यों की संख्या 700 है ?

धन और पुनर्वास मंत्री (श्री शारद कौ. झाडिलकर) : (क) और (ख) सम्बन्धित प्रशासकीय मंत्रालय, जो कि इस मामले में निर्माण और आवास मंत्रालय है, ने अपने नियंत्रण के अधीन प्रत्येक छापे जाने की यूनियनों को अधिक (मेजरटी) सदस्य-संख्या के आधार पर मान्यता देने का निर्णय लिया है। भारत सरकार मद्रासालय, मिण्टो रोड, नई दिल्ली की राष्ट्रीय प्रेस कर्मचारी यूनियन के मान्यता के दावे से सम्बन्धित प्रश्न पर वः मंत्रालय इस समय विचार कर रहा है।

Diplomatic Assignments to Retired Government Officers/Supporters of Political Parties

4443. SHRI JYOTIRMOY BOSU: Will the the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of retired Government officers and members or supporters of political parties separately, who were given diplomatic assignments abroad during the last three years,

(b) the names and particulars of persons who have been given such diplomatic assignments; and

(c) the nature of assignment given to each?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) The number of retired Government officers and publicmen, who were given diplomatic assignments as Heads of Missions abroad, during the last three years is 10 and 14 respectively.

(b) and (c) The names and particulars of persons alongwith the nature of assignment given to each during the last three years are given in the statements laid on the Table of the

House. [Placed in Library. See No. Lt-4027/72].

Thirty Crore Rupees Annual Loss in Khetri Project, Hindustan Copper

4444. SHRI JYOTIRMOY BOSU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether his attention has been drawn to a news item published in the "Hindustan Times" dated the 8th November, 1972 under the caption "Khetri Project Hindustan Copper" may lose Rs. 30 crores annually; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) There is no basis for assuming that the Khetri Copper Project will lose Rs. 30 crores annually

Inadequate Supply of Steel to Tool Manufacturers by Alloy Steel Plant, Durgapur

4445 SHRI JYOTIRMOY BOSU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether as against an estimated demand of 1,800 tonnes per annum, the Alloy Steel Plant of Hindustan Steel Limited, Durgapur produced only 90 tonnes of high speed steel in 1971-72; and

(b) if so, the steps if any, being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) The production of high speed steel by Durgapur Alloy Steels Plant during 1971-72 amounted to 302 tonnes. Although no precise estimation has been made of the present demand of high speed steel alone, it is roughly assessed to be around 1800 tonnes.

(b) Alloy Steels Plant, Durgapur, is taking all possible steps to increase production of all types of alloy and

special steel, including high speed steel.

Issuing of Sanads of Permanent Allotment of Acquired Evacuee Property in Village Punjab Khore, Delhi

4447. SHRI DALIP SINGH: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether 40 displaced persons from West Pakistan were allotted 10 acres each of agricultural land in 1949 in village Punjab Khore (Delhi) in compensation of the property left behind in Pakistan;

(b) if so, whether the cost of above land exceeding the claims of above persons has since been deposited by all of them and adjustment made in their approved claims;

(c) whether the sanads of permanent allotment have been issued to the above allottees; if not, the reasons therefor; and

(d) whether 700 bighas of land out of the land allotted to above allottees has been re-allotted to one individual; and if so, the reasons therefor when the displaced allottees had been cultivating the land since 1949?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes, Sir, but the total area was only 766 bighas and it was allotted among 39 displaced persons.

(b) Yes, Sir.

(c) No, Sir, since the matter is still under consideration.

(d) No, Sir.

Delegations of Mining Engineers Visit Abroad

4448. SHRI R. N. SHARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of delegations of Mining Engineers, the name of the country visited, expenditure incurred

on Government and Non-Government Account during the last three years; and

(b) whether the Mining Industry derived any benefit, if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b). The information is being collected and will be laid on the Table of the House.

Banning of Peter Sagar's Book "Moscow's Hand in India"

4449. SHRI SAMAR GUHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Peter Sagar's book "Moscow's Hand in India" has been banned;

(b) whether this book was in circulation for about 5 years in India; and

(c) if so, the reasons for delayed banning of the book?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) There is no general ban on the book. However, the export and import of the book has been banned under the Customs Act, 1962.

(c) Government had been keeping the matter under review for some time. Since it was felt that the contents of the book were likely to prejudicially affect friendly relations with the USSR, action was eventually taken as mentioned above to prohibit its import or export.

CORRECTION OF ANSWER TO US Q. NO. 4378 DATED 1-9-72 RE. DE-REQUISITIONING OF LAND OF VILLAGE NANGAL RAYA NEW DELHI

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): In Unstarred Question No. 4378 which was put down for answer on the 1st September 1972, Shrimati Savitri Shyam had